

**GOVERNMENT OF INDIA  
YOUTH AFFAIRS AND SPORTS  
LOK SABHA**

UNSTARRED QUESTION NO:1477

ANSWERED ON:21.08.2012

PROMOTING SPORTS AND YOUTH ACTIVITIES

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**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) the details of various schemes/programmes/projects implemented by the Government for promoting sports and youth affairs activities in the country including in rural areas, scheme/programme/project-wise and State-wise;
- (b) the details of targets set and achievements made under the various schemes/programmes during each of the last three years and the current year, Statewise and scheme/programme project-wise;
- (c) the funds allocated/expenditure incurred for the purpose during the said period, State-wise and scheme/programme/project-wise;
- (d) the steps taken to ensure that the set targets are achieved in time; and
- (e) the manner in which the youth are given information about the said schemes/programmes/projects run by the Government?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI AJAY MAKEN)

(a) The details of various schemes/programmes/projects implemented by the Government for promoting sports and youth affairs activities in the country including in rural areas, scheme/programme/ project-wise and State-wise are as under:

Department of Youth Affairs:

- i) Nehru Yuva Kendra Sangathan (NYKS)
- ii) National Service Scheme (NSS)
- iii) Rajiv Gandhi National Institute of Youth Development (RGNIYD)
- iv) National Youth Corps (NYC)
- v) National Programme for Youth and Adolescent Development (NPYAD)

Department of Sports

- vi) Panchayat Yuva Krida aur Khel Abhiyan (PYKKA)
- vii) Urban Sports Infrastructure Scheme
- viii) Scheme of Assistance to National Sports Federations
- ix) National Sports Development Fund (NSDF)
- x) Scheme of Talent Search & Training
- xi) Scheme of Special Cash Awards
- xii) Scheme of National Sports Awards – Rajiv Gandhi Khel Ratna, Arjuna Awards, Dronacharya Awards and Dhyanchand Awards.
- xiii) National Welfare Fund for Sportspersons
- xiv) Scheme of Sports and Games for persons with disabilities.
- xv) Grant-in-aid to Sports Authority of India (SAI)
- xvi) Grant-in-aid to Lakshmbai University of Physical Educations (LNUPE), Gwalior

xvii) Grant-in-aid to Dope Testing Laboratory (NDTL)

xviii) Grant-in-aid to National Anti Doping Agency (NADA)

(b) & (c): The details of targets set and achievements made under the various schemes/programmes during each of the last three years is at Annexure.

(d) At the beginning of the financial year, an Annual Action Plan is prepared with the approval of the competent authority. The physical and financial targets are fixed and programmes/activities are carried out keeping in view the targets fixed. In order to ensure that the set targets are achieved, close monitoring and supervision of the programmes are done through reports like Monthly Progress Reports, Quarterly Progress Reports and Annual Reports and half-yearly Results Framework Documents. In addition, meetings are held at various levels for reviewing the progress of various Schemes.

(e) Information is disseminated to youth through websites of the Ministry, Subordinate Office and Autonomous Bodies. In addition, information about the programmes/Schemes is given to youth through circulars, publications, awareness campaigns, etc.